

252 Mentioning

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 48 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February, 2017, 10.30 A.M

Name of the Company		Novoflex Cable Care Systems Ltd		
	Under Section	14(1)		
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with date
No.	Representative (IN CAPITAL LETTERS)		of	
110.		ARM MISHWAY	00V 1.11.	700.

ORDER

Ld. Counsel for the petitioner is present.

Heard, Admit.

Issue notice to the Central Government through the Regional Director, Eastern Region, Kolkata and the Registrar of Companies, West Bengal. The petitioner is also directed to comply with the requirements of Section 35 of the NCLT Rules for publication of notice. The petitioner is to file affidavit after service of notice and newspaper publication.

List the matter on 10/04/2017 for further order.

(S. Vijayaraghavan)

[- v-iragual

Member (T)

(Vijai Pratap Singh) Member (J)